

Government of Jammu and Kashmir
Youth Services & Sports Department
Civil Secretariat, Jammu/Srinagar

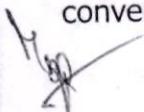
NOTIFICATION
Srinagar, the 25th of July, 2023.

S.O. 392 .-WHEREAS, the use of Aadhaar as an identity document for delivery of services or benefits or subsidies simplifies the Government delivery processes, brings in transparency and efficiency, and enables beneficiaries to get their entitlements directly in a convenient and seamless manner by obviating the need to produce multiple documents to prove one's identity:

WHEREAS, Youth Services & Sports Department provides scholarship to the students /players for National/International Games participation/medals.

NOW, THEREFORE, in pursuance of section 7 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services Act, 2016 (18 of 2016) hereinafter referred to as the said Act), the Government of Jammu and Kashmir hereby notifies the following, namely:-

1. (I) An individual eligible for receiving the benefits under the scheme shall hereby be required to furnish proof of possession of the Aadhaar number or undergo Aadhaar authentication.
 - (II) Any individual desirous of availing benefits under the scheme, who does not possess the Aadhaar number or, has not yet enrolled for Aadhaar, shall be required to make application for Aadhaar enrollment before registering for the Scheme provided that he is entitled to obtain Aadhaar as per section 3 of the said Act, and such individuals shall visit any Aadhaar enrollment centre available at the Unique Identification Authority of India (UIDAI) website (www.uidai.gov.in) to get enrolled for Aadhaar.
 - (III) As per regulation 12 of the Aadhaar (Enrolment and Update) Regulations, 2016 the Department through its implementing Agency, is required to offer Aadhaar enrolment facilities for the beneficiaries who are not yet enrolled for Aadhaar and in case there is no Aadhaar enrollment centre located in the respective Block or Tehsil, the Department through its implementing Agency shall provide Aadhaar enrollment facilities at convenient locations in coordination with the existing Registrars of UIDAI or by becoming a UIDAI Registrar themselves.
2. In order to provide benefits to the beneficiaries under the Scheme conveniently, the Department through its implementing Agency shall make all



the required arrangements to ensure that wide publicity through the media shall be given to the beneficiaries to make them aware of the said scheme.

3. In order to ensure that no bonafide beneficiary under the Scheme is deprived of his/her due benefits, the Department through its Implementing Agency shall follow the exception handling mechanism as outlined in the office Memorandum of Direct Benefit Transfer Mission, Cabinet Secretariat Government of India No. D-26011/04/2017-DBT dated: 19.12.2017(available on <https://dbtbharat.gov.in/>).

4. The notification shall come into effect from the date of its publication in the Official Gazette.

By order of the Government of Jammu and Kashmir.

Sd/-

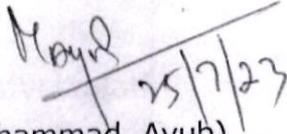
(Sarmad Hafeez) IAS
Secretary to the Government,
Youth Services & Sports Department.

No.YSS/Adm/178/2022-02/YS&S (183975)

Dated: 25.07.2023

Copy to the:

1. Administrative Secretary, Finance Department
2. Joint Secretary (J&K), Ministry of Home affairs Govt. of India.
3. Commissioner/Secretary to the Government, General Admn. Department
4. Commissioner/Secretary to the Government, Information Technology Department.
5. Secretary to Government, Department of Law, Justice and Parliamentary Affairs
6. Director Employment, J&K
7. Director Information, J&K, Jammu with the request to publish the SO in the next local dailies of Jammu & Kashmir
8. Director JKEDI, Jammu.
9. General Manager, Government Press Jammu/Srinagar for publication in the next issue of Government Gazette.
10. Assistant Registrar, J&K, High Court, Jammu.
11. Private Secretary to Chief Secretary, J&K.
12. Concerned file.
13. I/C Website.


(Mohammad Ayub)

Under Secretary to the Government
Youth Services & Sports Department

